

ITEM NO.32

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1338/2021

BELANI ALIAS BODRI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 16-12-2022 This appeal was called on for hearing today.

For Appellant(s)

Ms. Mridula Ray Bharadwaj, AOR  
Mr. Amol Chitravanshi, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the  
Court made the following

O R D E R

Service is complete.

Records awaited.

List again on 06.02.2023.

S.P.S. LALER  
Registrar